

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH**

OA/350/380/2012

Date of order: 05.03.2018

**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member**

Diraj Kumar Ray, aged about 55 years, son of Late Uma Kanta Ray, working as Reservation and Unreserved Booking System Supervisor of Kulti, residing at Masterpara, Ramkrishna Pally, P.O Sitarampur, District (Asansol) Burdwan, Pin 713359

--Applicant

-versus-

1. Union of India,
Through the General Manager,
Eastern Railway, 17,
Netaji Subhas Road, Kolkata – 700001.
2. The Chief Personnel Officer,
Eastern Railway, 17, Netaji Subhas Road,
Kolkata – 700001.
3. The Sr. Divisional Commercial Manager,
Eastern Railway, Asansol, District Burdwan
4. The Divisional Commercial Manager,
Eastern Railway, Asansol

--Respondents

For the Applicant(s) : None

For the Respondent (s): Ms. S.D Chandra, Counsel

ORDER(Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

None appears for the applicant. Ms. S. D. Chandra, ld. counsel for the respondents is present.

2 Since, no one appears in this matter despite repeated calls and repeated chances, the matter is dismissed for default under Rule 15(1) of the Central Administrative Tribunal (Procedure) Rules, 1987.

(Jaya Das Gupta)
Member (A)

(Bidisha Banerjee)
Member (J)

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